

Minister of **Food and Agriculture** be pleased to state:

(a) whether any steps have been taken or are proposed to be taken for upgrading of cattle by artificial insemination and fodder development to improve the milk supply position in Delhi; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) and (b). Under the Special Development Programme recently sponsored by the Government of India a scheme for the establishment of an Intensive Cattle Development Block in Delhi has been approved at a cost not exceeding Rs. 63.34 lakhs during 1964-66. The scheme is expected to cover a population of 90,000 breedable cows, she-buffaloes and it envisages development of cattle and increased production of milk through controlled breeding, mass castration, subsidised rearing of calves, disease control etc. duly supported by feed and fodder development and rural dairy extension activities.

Sugar Factories

1420. { **Shri D. S. Patil:**
Shri Tulsj Das Jadhav:
Shri Shivaji Rao S. Deshmukh:
Shri Kamble:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) since when the application for grant of licences to start co-operative sugar factories at Dongarkad and Basmathnagar in Parathani District in Maharashtra State have been pending; and

(b) the reasons for the delay?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) The applications for the grant of licences for establishment of two co-operative sugar fac-

ories at (i) Dongarkada and (ii) Basmathnagar in Parbhani District (Not Parathani) of Maharashtra State were received in March, 1963 and January, 1964 respectively.

(b) Decision to resume licensing in the Sugar industry was taken in June 1963 and examination of all applications received upto 29-2-1964, numbering 229 including the above two applications was taken up thereafter. The detailed examination of such a large number of applications has naturally taken time.

Fishing Harbour in Haldia

1421. **Shri Surendra Pal Singh:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether Government are considering a proposal to establish a fishing harbour at Haldia in order to meet the increasing demand of fish in Calcutta; and

(b) if so, the main details of the proposal?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) Yes.

(b) After a preliminary survey and model tests, the details will be worked out by the Port Commissioner, Calcutta, in consultation with the Ministry of Food and Agriculture and the Ministry of Transport.

Rice Mills in Madhya Pradesh

1422. { **Shri Uikey:**
Shri Babunath Singh:
Shri Radhelal Vyas:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether any proposals for providing assistance in setting up rice mills in Madhya Pradesh have been received from the State Government; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. E. Chavan): (a) No.

(b) Does not arise.

Import of Foodgrains

1423. Shri E. Madhusudan Rao: Will the Minister of Food and Agriculture be pleased to state the total quantity of wheat, rice and maize imported from Australia, Burma and U.S.A., during the year upto November, 1964 and its value in rupees?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. E. Chavan): The requisite information is as under:—

Quantity in '000 Metric Tons.

	Wheat	Rice	Maize
Australia	255.5	Nil	Nil
Burma	Nil	151.9	Nil
U.S.A.	4690.2	293.8	Nil
Total	4945.7	445.7	Nil

The approximate total C&F Value of the above foodgrains is Rs. 227.08 crores.

Subsidiary Food

1424. Shri E. Madhusudan Rao: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are planning to propagate for the use of fish, meat and vegetables in more quantity than usual and thus save the consumption of wheat and rice;

(b) if so, the steps taken in this regard; and

(c) the details thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. E. Chavan): (a) to (c). The Gov-

ernment have plans to popularise subsidiary foods including fish, meat and vegetables so as to reduce excessive consumption of cereals and at the same time improve nutrition by achieving a more balanced diet. The Government propose to organize the campaign through Mobile Food and Nutrition Extension vans, the Institutes of Catering Technology & Applied Nutrition and the normal channels of publicity such as publication of leaflets and pamphlets, films, participation in exhibitions, the media of newspapers and magazines, etc.

12.12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE.

REPORTED FIRING BY POLICE ON REFUGEES IN COIMBATORE CAMP

Shri S. M. Banerjee (Kanpur): I call the attention of the Minister of Rehabilitation to the following matter of urgent public importance, and I request that he may make a statement thereon:

"The reported firing by police on the refugees in a camp at Coimbatore resulting in the death of a person and injuries to many."

The Minister of Rehabilitation (Shri Tyagi): I was grieved to learn about the unfortunate incident in the Camp for migrants which has been set up in Coimbatore under the administration of the Madras Government. Full details of the circumstances in which the firing took place have not yet been made available to us. As soon as the news item was noticed in the Newspapers on the morning of the 14th December, the Home Department of the Madras Government and the Collector, Coimbatore were contacted on the telephone. Both the Collector and the Deputy Inspector General of Police have been to the scene of the incident.

From preliminary information received by us from the Collector, it